

# CENTRAL INFORMATION COMMISSION

Room No. 308, B-Wing, August Kranti Bhawan, Bhikaji Cama Place, New Delhi-110066

File No.CIC/LS/A/2009/001295

Appellant : Shri Pawan Kumar  
Public Authority : Selection Center, East Allahabad  
(through Col G. Venu)  
Date of Hearing : 8.2.2010  
Date of Decision : 8.2.2010

## FACTS :

The appellant is a serving Naib Subedar in the Indian Army. He was posted to the Selection Center, East but was prematurely reverted to his parent organisation, that is, E-in-CE Branch. Vide his RTI application dated 12.6.2009, he had requested for copies of certain documents. This was responded to by CPIO vide letter dated 6.7.2009 vide which copies of 02 letters were provided to him. Dissatisfied with this, he has filed the present appeal.

2. Heard on 8.2.2010. Appellant not present. The public authority is represented by the officer named above. It is the submission of Col Venu that in addition to the 02 documents mentioned in his order, another letter was also provided to the appellant.

3. Perusal of the appeal memo filed before this Commission indicates that the appellant has prayed for imposition of penalty against the CPIO and also demanded refund of the extra money charged from him. Col Venu, however, would submit that the documents could not be supplied in time as the appellant was on leave during the relevant period and, therefore, he is not responsible for delay. As regards the question of refund of access money, he would submit that the fee has been charged as per rules and no extra fee has been charged from the appellant.

## DECISION

4. The requested information appears to have been provided to the appellant. The delay in providing documents has been explained by Col Venu. The appellant is not present before the Commission to contest the facts narrated before the Commission. In this view of the matter, the appeal does not appear to have merit and is dismissed.

Sd/-  
(M.L. Sharma)  
Central Information Commissioner

Authenticated true copy. Additional copies of orders shall be supplied against application and payment of the charges, prescribed under the Act, to the CPIO of this Commission.

(K.L. Das)  
Assistant Registrar

Address of parties :-

1. Col G. Venu  
**(By Hand)**
  
2. Shri Pawan Kumar  
JC-349869L,  
GE:871 EWS,  
C/o 56 APO,  
SCE Allahabad.